IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 105

APPEAL/13(CH)2023

IN THE MATTER OF:
Amaz Lifecare Private Limited ... Appellant

Versus

Registrar of Companies ... Respondent

Under Section: 252 (1), CA 2013

Order delivered on 19.07.2024

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member (Technical)-on the medical grounds, the present matter is re-notified to 23.08.2024.

Sd/-
Court Officer

July 19, 2024
Mukta